

**केन्द्रीय विद्युत विनियामक आयोग**

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

**Petition No. 800/GT/2025 (Diary No. 1070/2024)**

Date: 4.9.2025

To

Additional General Manager (Commercial) NTPC  
Limited, NTPC Bhawan,  
Core- 7, Scope Complex, 7 Institutional Area,  
Lodhi Road, New Delhi- 110003

**Subject: Petition for determination of tariff for Kudgi STPS Stage-I (2400 MW) for the period 1.4.2024 to 31.3.2029.**

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **17.9.2025**:

- a) *Rationale for claiming upgradation of DCS & HMI based on the obsolescence of Windows XP in 2014 when the COD of the plant is in 2018.*
- b) *Provide the basis and computation of Security expenses claimed along with rationale for y-o-y increase.*
- c) *Basis and computation of claimed Water charges for 2024-29.*

2. The Respondents shall file their replies by **22.9.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **24.9.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,



**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:

All Parties